

**आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'D' अहमदाबाद ।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"D" BENCH, AHMEDABAD**

(Through Virtual Court)

**BEFORE HON'BLE MR. JUSTICE P. P. BHATT, PRESIDENT**  
**& SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. No. 1050/Ahd/2017

(निर्धारण वर्ष / Assessment Year : 2012-13)

<b>M/s. Bhagyalaxmi Nagrik Cooperative Credit Society Ltd.</b> 262 Ni Vadi, Bazar, Kathlal, Dist. Kheda 387 630	<b>बनाम/ Vs.</b>	<b>Pr.CIT-2</b> 2 <sup>nd</sup> Floor, Aykar Bhawan, Race Course Circle, Vadodara 390 007
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAAAB3351L		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से /Appellant by :	Shri Parin Shah, A.R.
प्रत्यर्थी की ओर से / Respondent by :	Shri O. P. Sharma, CIT.DR

सुनवाई की तारीख / Date of Hearing	20/07/2020
घोषणा की तारीख /Date of Pronouncement	22/07/2020

**आदेश/ORDER**

**PER JUSTICE P. P. BHATT; PRESIDENT:**

The captioned appeal has been filed at the instance of the assessee against the order of the Pr. Commissioner of Income Tax, Vadodara-2 ('Pr.CIT' in short), dated 01.03.2017 arising in the assessment order dated 24.02.2015 passed by the Assessing Officer

(AO) under s. 143(3) of the Income Tax Act, 1961 (the Act) concerning AY 2012-13.

2. At the time of hearing of appeal of the assessee, a written request vide application dated 20.07.2020 filed by assessee was referred to by the Ld. Authorized Representative seeking permission to withdraw the captioned appeal of the assessee. Ld. Departmental Representative for the Revenue did not express any objection in this regard. Accordingly, the prayer of the assessee for withdrawal requires to be granted.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

**This Order pronounced on 22/07/2020**

Sd/-  
(PRADIP KUMAR KEDIA)  
ACCOUNTANT MEMBER  
Ahmedabad: Dated 22/07/2020

Sd/-  
(JUSTICE P. P. BHATT)  
PRESIDENT

True Copy

*S. K. SINHA*

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. राजस्व / Revenue
2. आवेदक / Assessee
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद /  
DR, ITAT, Ahmedabad
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण, अहमदाबाद ।